

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 10th January, 2020.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD. 1/2020/8/105, dtd. 08.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission, with your official vehicle, at your own cost, from the evening of 10.01.2020 till the morning of 17.01.2020, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 400 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan